## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5699 ANSWERED ON:30.04.2013 DEPLOYMENT OF CAPF Muttemwar Shri Vilas Baburao;Sharma Shri Jagdish

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has deployed Central Armed Police Forces (CAPF) to maintain law and order strengthen peace and security in the naxal affected States like Maharashtra, Chhattisgarh, Bihar and Jharkhand;
- (b) if so, the details thereof;
- (c) whether various States have requested the Union Government to bear the expenses on deployment of CAPF; and
- (d) if so, the reaction of the Union Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, and therefore, the State Governments are primarily responsible for countering internal disturbances and naxalite activities. However, the Central Armed Police Forces (CAPFs) are made available to the State Governments, including naxal affected States, to assist them in discharging this responsibility.

The deployment of these Forces in various States embattling internal security threats depends upon the specific requirements / needs of the States, sensitivity of the situation, overall security scenario and the availability of CAPFs etc. Keeping in view such factors, CAPFs have been deployed in various States, including Naxal Affected States, which includes Maharashtra, Chhattisgarh, Bihar and Jharkhand, on the request of the State Government concerned. The level of deployment of CAPFs in any State is dynamic and keep undergoing changes depending upon the developing security situation at a particular time.

The level of deployment of CAPFs is not disclosed in the interest of National Security.

(c) to (d): The State Governments of Chhattisgarh and Odisha have requested for exempting them from CAPF deployment charges. There is no decision by the Government to give exemption to the States in Left Wing Extremism affected areas from bearing the charges on account of deployment of CAPFs in naxal affected States.